

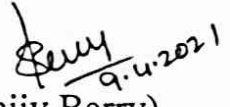
ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

Hon'ble the Chief Justice has been pleased to order that during ensuing Baisakhi Vacation from 10.04.2021 to 16.04.2021, Anticipatory Bail Applications, cases relating to Life and Liberty (Protection matters of Runaway couples) and any other urgent matters, as may be permitted by the Hon'ble Judge nominated for mentioning during Baisakhi Vacations; will be entertained on 12.04.2021, 15.04.2021 & 16.04.2021.

His Lordship has further been pleased to order that the Hon'ble Benches sitting during Baisakhi Vacation will hold the Court through Video Conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
09.04.2021